

**ANNEXURE-4**

**Name of Corporate Debtor** : MITHILA CARS PRIVATE LIMITED  
**Date of commencement of CIRP** : 30/04/2021  
**List of creditors as on** : 27/10/2021

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

*(Amount in INR)*

S.No.	Name of Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether Related party?	% of voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
<b>TOTAL</b>			-	-	-	-	-	-	-	-	-	-	-



Regards  
 Prajakta Menezes  
 As Resolution Professional of Mithila Cars Private Limited  
 Registration No. IBBI/IPA-001/IP-P01349/2018-2019/12016  
 Reg. Address: 416, Crystal Paradise Co-op Soc. Ltd.  
 Dattaji Salvi Marg, Above Pizza Express,  
 Off Veera Desai Road,  
 Andheri West, Mumbai – 400053  
 Email id: [irp.mithilacars@gmail.com](mailto:irp.mithilacars@gmail.com), [prajakta@prmlegal.in](mailto:prajakta@prmlegal.in)